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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.No.2249/90

New Delhi, This the 25th Day of November 1994

Hon'ble Shri Justice S.C.Mathur, Chairman

Hon'ble Shri P.T.Thiruvengadam, Member(A)

Shri Ram Narain Sharma
S/o Late Sh. Nand Lal Sharma
Constable No.228/FRRD
Co-Indian National Army(INA)
Foreigners Regional Regn. Office
New Delhi.

....Applicant

By None

Versus

1. Commissioner of Police
Police HeadQuarters
I.P.Estate
New Delhi.

2. The Addl Commissioner of Police
Police Head Quarters,
I.P.Estate
New Delhi.

3. Foreigners Regional Regn. Office
I.P.Estate
New Delhi.

...Respondents

By Shri Vijay Pandita, Advocate

O R D E R (oral)

Hon'ble Shri Justice S.C.Mathur, Chairman

This OA is hopelessly barred by time. The applicant filed MP 2674/90 for condonation of delay which has been rejected by a separate order.

2. In view of the fact that the delay in filing the OA has not been condoned the O.A. is hereby rejected as time barred. Interim order, if any operating shall stand discharged. There shall be no order as to costs.

P.T.Thiruvengadam
(Member(A))
25-11-94

S.C.Mathur
(Chairman)
25-11-94

LCP